

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
EMC LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	EMC Limited
2.	Date of incorporation of corporate debtor	12.07.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	U70100WB2010PLC151197
5.	Address of the registered office and principal office of corporate debtor	51, CANAL EAST ROAD KOLKATA - 700085
6.	Date of closure of Insolvency Resolution Process	21.11.2023
7.	Liquidation commencement date of corporate debtor	21.11.2023
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Raj Singhania Registration No. : IBBI/IPA-001/IP-P00188/2017- 2018/10367
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: 41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5 th Floor, Kolkata- 700 012 Registered e-mail id: rajsinghanianca@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5 th Floor, Kolkata- 700 012 e-mail id:rp.emcltd@gmail.com
11.	Last date for submission of claims	21.12.2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **EMC Limited** on **21.11.2023**.

The stakeholders of **EMC Limited** are hereby called upon to submit their claims with proof on or before **21.12.2023**, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claim during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date : 24.11.2023
Place : Kolkata




Raj Singhania
(Liquidator of EMC Limited)
IBBI Regn. No. IBBI/IPA-001/IP-P00188/2017-18/10367
AFA Valid till : 16.04.2024

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF EMC LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	EMC LIMITED
2.	Date of incorporation of corporate debtor	12.07.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	U70100WB2010PLC151197
5.	Address of the registered office and principal office of corporate debtor	51, Canal East Road, Kolkata -700085
6.	Date of closure of Insolvency Resolution Process	21.11.2023
7.	Liquidation commencement date of corporate debtor	21.11.2023
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Raj Singhania , Registration No.: IBB/IPA-001/IP-P00188/2017-2018/10367
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: 41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5th Floor, Kolkata-700012, Registered e-mail id: rajsinghania_ca@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5th Floor, Kolkata-700012 e-mail id: rp.emcltd@gmail.com
11.	Last date for submission of claims	21.12.2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **EMC Limited** on **21.11.2023**.

The stake holders of **EMC Limited** are hereby called upon to submit their claims with proof on or before **21.12.2023**, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claim during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Raj Singhania
(Liquidator of EMC Limited)

Date : 24.11.2023 IBB/Regn. No. IBB/IPA-001/IP-P00188/2017-18/10367
Place : Kolkata AFA Valid till : 16.04.2024

KOLKATA ,



৯

বেশে
আবেশে

আজকাল

ওড়িশায় বর্নায়
তলিয়ে গেল
বাংলার ছাত্র

www.aajkaal.in

কলকাতা ৭ অগ্রহায়ণ ১৪৩০ শুক্রবার ২৪ নভেম্বর ২০২৩ শহুর সংস্করণ* ৪.০০ টাকা ১২ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাণ্ডল ১ টাকা

আজকাল

১০

কলকাতা শুক্রবার ২৪ নভেম্বর ২০২৩

ফর্ম 'বি'		
প্রকাশ্য ঘোষণা		
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ১২ অধীনে]		
ইএমসি লিমিটেড-এর স্বার্থধারকদের অবগতির জন্য		
ক্রম নং	প্রয়োজনীয় তথ্যাবলি	বিবরণ
১	কর্পোরেট ঋণগ্রহীতার নাম	ইএমসি লিমিটেড
২	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	১২.০৭.২০১০
৩	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইনডেন্টিফিকেশন নম্বর	U70100WB2010PLC151197
৫	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	৫১, ক্যানাল ইস্ট রোড, কলকাতা-৭০০০৮৫
৬	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের তারিখ	২১.১১.২০২৩
৭	কর্পোরেট ঋণগ্রহীতার লিকুইডেশন শুরুর তারিখ	২১.১১.২০২৩
৮.	লিকুইডেটর হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রোফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	রাজ সিংহানিয়া, রেজিস্ট্রেশন নং: IBBI/IPA- 001/IP-P00188/2017-2018/10367
৯.	বোর্ডের কাছে নিবন্ধন অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই-মেল আইডি	ঠিকানা: রেজিস্টার্ড ঠিকানা: ৪১ বি বি গান্ধুলি স্ট্রিট, সেন্ট্রাল প্লাজা, রুম নং ৫এ, ৬ষ্ঠ তল, কলকাতা-৭০০০১২, রেজিস্টার্ড ই-মেল আইডি: rajsinghania_ca@yahoo.co.in
১০.	লিকুইডেটরের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	৪১ বি বি গান্ধুলি স্ট্রিট, সেন্ট্রাল প্লাজা, রুম নং ৫এ, ৬ষ্ঠ তল, কলকাতা-৭০০০১২ ইমেল আইডি : rp.emcltd@gmail.com
১১.	দাবি পেশের শেষ তারিখ	২১.১২.২০২৩

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, ন্যাশনাল কোম্পানি ল ট্রাইবুনালের কলকাতা বেঞ্চ
২১.১১.২০২৩ তারিখে ইএমসি লিমিটেড-এর লিকুইডেশন শুরুর আদেশ জারি করেছেন।
ইএমসি লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে যাতে তাঁরা ওপরে দফা নং ১০-তে
উল্লেখ করা ঠিকানায় লিকুইডেটরের কাছে ২১.১২.২০২৩ তারিখে অথবা তার পূর্বে তাঁদের দাবির
অনুকূলে প্রমাণ পেশ করেন।
আর্থিক ঋণদাতারা কেবলমাত্র ইলেকট্রনিক উপায়ে তাঁদের দাবির অনুকূলে প্রমাণ দাখিল করবেন।
বাকি সকল ঋণদাতারা তাঁদের দাবির অনুকূলে প্রমাণ নিজেরা এসে, ডাক মাধ্যমে বা ইলেকট্রনিক
উপায়ে দাখিল করতে পারবেন।
দাবির অনুকূলে মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে।
লিকুইডেশন প্রসেস চলাকালীন কোনও স্বার্থধারক তাঁর দাবি পেশ না করে ইনসলভেন্সি অ্যান্ড
ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস)
রেগুলেশনস, ২০১৬ এর অধীনে কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রসেস চলাকালীন এই ধরনের
স্বার্থধারক দাবি পেশ করলে তা উক্ত অ্যাক্টের ৩৮ নং ধারায় পেশ হয়েছে রূপে বিবেচিত হবে।
রাজ সিংহানিয়া
(ইএমসি লিমিটেড-এর লিকুইডেটর)
তারিখ: ২৪.১১.২০২৩ আইবিবিআই রেজিঃ নং IBBI/IPA-001/IP-P00188/2017-2018/10367
স্থান: কলকাতা এএফএ বৈধ ১৬.০৪.২০২৪ পর্যন্ত

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF EMC LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	EMC LIMITED
2.	Date of incorporation of corporate debtor	12.07.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	U70100WB2010PLC151197
5.	Address of the registered office and principal office of corporate debtor	51, Canal East Road, Kolkata -700085
6.	Date of closure of Insolvency Resolution Process	21.11.2023
7.	Liquidation commencement date of corporate debtor	21.11.2023
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Raj Singhania , Registration No.: IBBI/IPA-001/IP-P00188/2017-2018/10367
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: 41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5th Floor, Kolkata-700012, Registered e-mail id: rajsinghania_ca@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5th Floor, Kolkata-700012 e-mail id: rp.emcltd@gmail.com
11.	Last date for submission of claims	21.12.2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **EMC Limited** on **21.11.2023**.

The stake holders of **EMC Limited** are hereby called upon to submit their claims with proof on or before **21.12.2023**, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claim during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Raj Singhania
(Liquidator of EMC Limited)

Date : 24.11.2023 IBBI Regn. No. IBBI/IPA-001/IP-P00188/2017-18/10367
Place : Kolkata AFA Valid till : 16.04.2024